

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3479
ANSWERED ON:15.12.2006
DOUBLE TAXATION AGREEMENT WITH MAURITIUS
Chowdhury Shri Adhir Ranjan;Nikhil Kumar Shri

Will the Minister of FINANCE be pleased to state:

- (a) The achievement of the Government in strengthening the mechanism for Exchange of Information on tax matters with Government of Mauritius ;
- (b) Whether Business group are against change in tax treaty ;
- (c) If so, the facts and details thereof; and
- (d) The reaction of the Government thereto ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (REVENUE)(SHRI S.S.PALANIMANICKAM)

(a) A Joint Working Group (JWG) on India-Mauritius DTAC has been constituted. The 'Terms of Reference' of the JWG include strengthening the mechanism for 'Exchange of Information' under the India-Mauritius DTAC by:-

(i) Recommending to the Executive and Legislative organs of both countries appropriate legislative changes in the domestic laws wherever required in order to ensure that the competent authorities have adequate powers to obtain and share information including banking information under the India-Mauritius DTAC.

(ii) Entering into "Comprehensive Agreement on Exchange of Information in Tax Matters" based on the new OECD Model Agreement."

The Joint Working Group has held two meetings in Delhi and in Port Louis respectively.

(b) No representation has been received in this regard from any Business group.

(c)&(d) Does not arise in view of reply at (b)